



**NATIONAL COMPANY LAW APPELLATE TRIBUNAL**  
**Chennai Bench**

6th Floor, Ezhilagam Annexe, Chepauk, Chennai - 600005.

F.No. 012-046 /NCLAT/CHN BEN/2026

Dated: 01<sup>st</sup> April 2026

**NOTICE**

Please take notice that the following matters of Chennai Bench to be listed on 02.04.2026 will not be taken up. The next date of hearing in the matters will be notified later.

S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	IA No. 902/2025 (To Recall) With defects in Comp App (AT) (CH) (Ins) No. 269/2022 Delay in refiling IA No. 903/2025 <b>(With defects)</b>	Adv (CA) V. Venkata Sivakumar Vs IDBI Bank Ltd & Anr	Mr. V Venkata Sivakumar Party-in-person	
2.	Comp App (AT) (CH) (Ins) No. 418/2023 For Stay IA No. 1272/2023	Prudent ARC Ltd. Vs Regen Powertech Pvt Ltd & 4 Ors. <b>WITH</b>	Mr. VV Sivakumar	Mr. TK Bhaskar-R1, R2 Mr. Pranava Charan R3 Mr. ML Ganesh-R4
3.	Comp App (AT) (CH) (Ins) No. 442/2023 For Stay IA No. 1365/2023	Prudent ARC Ltd. Vs Regen Powertech Pvt Ltd & 3 Ors. <b>WITH</b>	Mr. VV Sivakumar	Mr. TK Bhaskar-R1, R2 Mr. ML Ganesh- R4
4.	IA No. 190 & 191/2026 (For Direction) in Comp App (AT) (CH) (Ins) No. 448/2024 For Stay IA No. 1228/2024 To implead IA No. 130, 131 & 132/2025	Prudent ARC Ltd. Vs State Bank of India, SAMB & 2 Ors.	Mr. VV Sivakumar	Mr. ML Ganesh- R1 Mr. TK Bhaskar- R2 Mr. Mayank Mishra R3
5.	TA (AT) No. 130/2021 (Comp App (AT) No. 100/2019)	Mangala Investments Limited & 4 Ors Vs Canara Land Investments Ltd & 4 Ors	Ms. Simran R Gurnani	Mr. Prithvi Raj JS

By order of Hon'ble Member (Judicial)

Chennai Bench

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